

know whether any effort was made to ascertain this, and if so, whether any assistance was extended to the families of those who committed suicide on account of this order?

**Shri Morarji Desai:** Nobody has asked for any assistance so far, for those families, and any information that was sought to be obtained has not resulted in any positive thing.

**Shri Hem Barua:** In view of the fact that the goldsmiths in this country, about five lakhs of them according to our Finance Minister, are faced with the bleak prospect of starvation, may I know whether Government seriously tried to foresee the gravity of the situation, and if they did, why is it that they did not take adequate measures to neutralise the gravity of the situation, because the measures that are spoken of up till now are only in the formative stage?

**Mr. Speaker:** The hon. Member is only entering into an argument.

**Shri Hem Barua:** I asked what steps had been taken.

**Mr. Speaker:** I said that the hon. Member was only entering into an argument.

**Shri Hem Barua:** No, Sir. I do not know how it is a question of entering into an argument....

**Mr. Speaker:** Now, he wants me to give arguments. My arguments might not be convincing to him. What would happen in that case? Then too, this would remain the decision. So, why enter into an argument?

**Shri Hem Barua:** I am employing my brains, but I cannot find out.

**Shri Ansar Harvani:** Are Government aware that a number of gold smugglers have also committed suicide, and if so, what their number is?

**U.N. Expert for River Basin Surveys in India**

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\*829. } **Shri Sidheshwar Prasad:**  
 } **Shri Maheswar Naik:**  
 } **Shri Onkarlal Berwa:**  
 } **Shri Kachhavaiya:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that U.N. Special Fund has sent an expert from Sweden, to serve for two years as an adviser on river basin surveys and hydro-electric projects in India;

(b) whether it is also a fact that he will go into the requirements of third and fourth Plans; and

(c) what other kind of assistance U.N. Special Fund is going to extend in this matter?

**The Parliamentary Secretary to the Minister of Irrigation and Power (Shri S. A. Mehdi):** (a) Yes, Sir. A Swedish Engineer has been appointed for a period of 2 years by the U.N. Special Fund as their Resident Adviser in connection with their aid programme for investigation of sites for the generation of hydro-power in the country.

(b) No, Sir.

(c) The assistance to be extended by the U.N. Special Fund in this connection will be in respect of the supply of equipment and precision instruments etc and also services of consultants.

**श्री सिद्धेश्वर प्रसाद :** पानी को ले कर अन्तर्राज्यीय जगड़े काफी बढ़ गए हैं। इसके ध्यान में रखते हुए, क्या सरकार इस बात का विचार कर रही है कि कोई इसके लिए केन्द्रीय समिति बनाई जाए ?

**श्री सै० प्र० मेहदी :** केन्द्रीय समिति का इस में सवाल नहीं आता है। करीब ६२ स्कीम्स हैं जो कि इनवैस्टीगेट की जा रही हैं आइंदा प्लान बनाने के लिए। उसके लिए यू० एन० स्पेशल फंड की तरफ से एक इंजीनियर

मुकरंर किया गया है कि वह इन स्कीमों को देखें, उनको मश्विरा दे ।

**श्री मिद्धेइवर प्रसाद :** जो योजना अभी विचारार्थ न है, उसके सम्बन्ध में निर्णय करते समय किन किन खास बातों पर ध्यान दिया जाएगा ?

**श्री सं० प्र० मेहवी :** अभी तो ये स्कीम में इनवैस्टीगेट की जा रही है और जैसा मैं ने कहा करीब ६२ स्कीमों हैं । ये तमाम मुल्क में हैं और इनकी तफसील अगर आप चाहें तो मैं दे सकता हूँ । यह जो उनकी तरफ से आदमी आया है यह स्वीडिश इंजीनियर है और उन्होंने अपनी तरफ से कुछ बातें दरियाफ्त करने के लिए, पहले इनवैस्टीगेशन करने के लिए, उससे कहा है और कुछ इन्क्विमेंट भेजा जा रहा है । इस आदमी से वे मश्विरा लेंगे, ऐसा उन्होंने कहा है ।

**Shri Maheswar Naik :** May I know whether the foreign aid or collaboration which is likely to be available will be dependent upon the recommendation of the expert who is visiting our country from Sweden?

**Shri S. A. Mehdi :** At the moment, the total expenditure likely to be incurred on the resident adviser would be met by the UN, and the equipment will be sent free of cost.

**Shri Maheswar Naik :** My question has not been answered. I wanted to know whether any foreign aid or collaboration that was likely to be available would be dependent upon the recommendation of this expert?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan) :** It would not be dependent upon the recommendation of this expert. Here, it is purely assistance for investigation purposes, and certain instruments and equipment are being given by the UN Special Fund.

**श्री कछवाय :** श्रीमन्, मैं यह जानना चाहूंगा कि यह जो अमरीका से विशेषज्ञ आए हैं, इनको क्या हमारी सरकार ने बुलवाया

था ? यदि हां, तो इनका अभी तक कितना उपयोग लिया गया है और उन्होंने हमें किन-किन प्रकार की सलाहें दी हैं ?

**श्री सं० प्र० मेहवी :** यह तो अभी ३० मार्च को आए हैं, दो साल रहेंगे और मश्विरा देंगे । जहां तक उनके काम का ताल्लुक है वह तो अभी शुरू भी नहीं हुआ है ।

**Shri Iqbal Singh :** May I know whether we have in India similar experts like the foreign expert who is called? If so, what was the purpose of calling a foreign expert?

**Shri Alagesan :** This is only to help us in the procurement of special equipment and instruments. He will keep in touch with the State Electricity Boards in regard to the progress of investigations of various projects and try to help us in procuring these things. He will bulk all the requirements and place orders.

**Shri Bhagwat Jha Azad :** Will the recommendations of this foreign expert after investigation be followed up by any help from the UN Fund for implementing them or they will only be for the consideration of Government?

**Shri Alagesan :** We carry on the projects in the usual manner. This expert is only to look after procurement of special equipment and instruments needed for investigation purposes.

**डा० गोविंद दास :** अभी मंत्री जी ने बताया कि इस प्रकार की कोई ६२ योजनाएं हैं जिनकी जांच की जायेगी। क्या ये ६२ योजनाएं देश भर में फैली हुई हैं, या किसी एक विशेष राज्य के लिए हैं, और क्या इन योजनाओं के अतिरिक्त भी कुछ और योजनाओं पर विचार किया जाएगा ?

**श्री सं० प्र० मेहवी :** ये सारे देश के लिए हैं और तीन स्टेटेज में हैं । करीब-करीब उन तमाम योजनाओं को जो कि इस वक्त मौजूद हैं कवर करती हैं ।

**डा० गोविन्द दास :** क्या इन के अलावा भी और कोई चीजें उनके सामने रखी जाएंगी ?

**श्री सं० अ० मेहवी :** इनवेस्टीगेशन के लिए इन के अलावा और कोई चीज उनके सामने नहीं रखी जाएगी ।

**श्री शिव नारायण :** मैं जानना चाहता हूँ कि ये जो ६२ स्कीमें हैं ये कौन-कौन सी स्कीमें हैं और इन में से उत्तर प्रदेश को कितनी स्कीमें आपने दी हैं ?

**Shri P. Venkatasubbaiah:** What are the terms of reference given to the expert? Will he give a comprehensive report on the potential of power and irrigation in the country or will he go into only such of those schemes as are taken up in the Third and Fourth Plans?

**Shri Alagesan:** He will not be doing any such comprehensive review.

**श्री विभूति मिश्र :** क्या सरकार ने यह ध्यान में रखा है कि ये स्कीमें वहां चलायी जाएं जहां एग्रीकल्चरल सेक्टर है ? अभी मंत्री जी ने बतलाया कि ये इंडस्ट्री के लिए हैं । जिस सेक्टर में एग्रीकल्चर है उसके बारे में आपका क्या ख्याल है ?

**श्री सं० अ० मेहवी :** ये नई स्कीमें हैं, सारे मुल्क के लिए हैं, मुञ्जलिफ स्टेट्स के लिए हैं । ये ६२ नई स्कीमें अभी इनवेस्टीगेशन के लिए हैं, जिनके लिए यह तजवीज हुई है और अब उनके बारे में मशविरा किया जाएगा ।

**Shri Sham Lal Saraf:** May I know if an agency has already been created, or is going to be created, for conducting these surveys of river basins, to which this gentleman who has come will be working as adviser? It so, what is the agency?

**Shri Alagesan:** Various projects are being investigated by State agencies and some are investigated by the CWPC.

### House-building Loans

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\*830. { **Shri D. C. Sharma:**  
**Shri P. R. Chakravarti:**  
**Shri Sidheswar Prasad:**

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether it is proposed to review the scheme of house-building loans to Government employees;

(b) whether any modifications in the rules have been made; and

(c) if so, the details thereof and the total amount of house-building loans granted to Government servants during 1962-63?

**The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Naskar):** (a) to (c). The grant of advances under the House Building Advance Rules was suspended in November, 1962, so as to keep the expenditure during 1962-63 within the budget provision of Rupees sixty lakhs. It has since been decided to entertain new applications from 1st April, 1963. Advances will, however, be given hereafter only to employees whose monthly pay does not exceed Rs. 1,250 and who have already acquired/purchased plots of land. The maximum advance admissible to an applicant is twenty-four times his monthly pay and is subject to a maximum of Rs. 25,000.

During 1962-63, house-building Advances amounting to Rs. 93.51 lakhs were approved in the case of 710 Central Government servants.

**Shri D. C. Sharma:** Government servants who build houses of their own are asked to occupy those houses, leaving the government quarters. In how many cases has this rule been observed and in how many cases has this rule not been observed, and what are the reasons for not observing this rule?

**The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand**